COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 196 OF 2017 & IA NO. 499 OF 2017

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Madhya Pradesh Power Management Co. Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Mr. Manoj Dubey a/w

Mr. N.K. Sharma (AGM – MPPMCL)

Counsel for the Respondent (s) : --

ORDER

Issue notice to the Respondents returnable on 2.09.2017. Dasti, in addition, is permitted.

List the matter on <u>26.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt